GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1175
ANSWERED ON:08.08.2011
RIVER ZONE CONTROL ACT
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has constituted a committee for drafting 'River Zone Control Act';
- (b) if so, the details thereof;
- (c) whether some organisations have submitted draft policy to his ministry;
- (d) if so, the reaction of the Government thereto; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN) (a) & (b): The Ministry of Environment and Forests has constituted an Expert Group for formulation of guidelines for management of River fronts through the River Regulation Zone. The Expert Group includes experts in the area of river ecology, hydrology, water pollution and legal matters.

- (c) : No draft policy for River Regulatory Zone has been suggested to the Government by any organisation. However, a Non Governmental Organization namely, Yamuna Jiye Abhiyaan, has given certain suggestions for protection of river flood plains.
- (d) & (e): Does not arise in view of reply to part (c) above.